

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**NOTICE**

In pursuance to notification bearing no. 92/Genl.-I/OC/THC/DHC dated 12.10.2022 received from the Hon'ble High Court of Delhi, New Delhi, the recommendation process to fill 04 positions of Oath Commissioners in Tis Hazari Courts, Delhi, initiated by this office vide notice bearing no. 61468-483/OC/Admn.I/THC/2022 dated 20.08.2022, is closed awaiting fresh directions from the Hon'ble High Court of Delhi, New Delhi.

03.12.22

(Girish Kathpalia)  
Principal District & Sessions Judge (HQs)  
Delhi

No. 2157/90752-90756 /OC/Admn.I/THC/2022

Dated, Delhi the 05 DEC 2022

**Copy forward for information to :-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi for information and further direction, if any.
2. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi, with the request to display the same on all the Notice Boards of Bar Association & Library.
3. The A.O.(Judl.), R&I Branch, Central to direct the official concerned to get the notice affixed on the Notice Board on each floor of Tis Hazari courts Complex, Delhi.
4. The Website Committee, THC, Delhi with request to direct the official concerned to upload the same on the website of Delhi District Court.
5. PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
6. PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.

Principal District & Sessions Judge (HQs)  
Delhi

of